



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-अ.-03102025-266613
CG-DL-E-03102025-266613

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 638]

नई दिल्ली, सोमवार, सितम्बर 29, 2025/आश्विन 7, 1947

No. 638]

NEW DELHI, MONDAY, SEPTEMBER 29, 2025/ASVINA 7, 1947

खान मंत्रालय

शुद्धि पत्र

नई दिल्ली, 29 सितम्बर, 2025

सा.का.नि. 722(अ).—भारत सरकार, खान मंत्रालय की अधिसूचना संख्यांक सा.का.नि. 468(अ), तारीख 14 जुलाई, 2025, जिसे भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (i) में प्रकाशित किया गया था, के हिंदी पाठ में,—

- (i) पृष्ठ संख्या 10 पर, पंक्ति 40 में, “नियम” के स्थान पर “(1) नियम” पढ़ें;
- (ii) पृष्ठ संख्या 11 पर, पंक्ति 5 में, “नियम” के स्थान पर “(1) नियम” पढ़ें;
- (iii) पृष्ठ संख्या 17 पर, पंक्ति 1 में, “प्रत्येक” के स्थान पर “(1) प्रत्येक” पढ़ें।

[फा. सं. एम-VI-1/10/2024-खान VI]

दिनेश माहुर, संयुक्त सचिव

MINISTRY OF MINES
CORRIGENDUM

New Delhi, the 29th September, 2025

G.S.R. 722(E).—In the notification of the Government of India, Ministry of Mines, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number G.S.R. 468(E), dated the 14th July, 2025, in the English Version,—

- (i) at page number 88, in line 32, *for* “(16)T he” *read* “(16) The”;
- (ii) at page number 91, in line 16, *for* “(16) If” *read* “(1) If”;
- (iii) at page number 92, in line 25, *for* “(5) Every” *read* “(1) Every”;
- (iv) at page number 100, —
 - (a) in line 16, *for* “(x) to” *read* “to”;
 - (b) in line 18, *for* “(y) the” *read* “(x) the”;
 - (c) in line 21, *for* “(z) the” *read* “(y) the”;
 - (d) in line 26, *for* “(aa) in” *read* “(z) in”;
- (v) at page number 108, in line 38, *for* “(a) Provided” *read* “Provided”;
- (vi) at page number 110, —
 - (a) in line 21, *for* “(2) Any” *read* “(1) Any”;
 - (b) in line 43, *for* “(2) On” *read* “(1) On”;
- (vii) at page number 111, in line 18, *for* “(2) All” *read* “(1) All”;
- (viii) at page number 147, —
 - (a) in line 10, *for* “iii.” *read* “i.”;
 - (b) in line 12, *for* “iv.” *read* “ii.”;
- (ix) at page number 149, in lines 36, 37 and 38, under coloum (1), omit “(i), (i), (ii)”.

[F. No. M.VI-1/10/2024-Mines VI]

DINESH MAHUR, Jt. Secy.